

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

(35)

S.A. No. 1964/91

New Delhi this the 11th day of October 1996

Hon'ble Shri K.Muthukumar, Member(A)

Hon'ble Shri T.N.Bhat, Member(J)

Shri V.K.Gogna,
a/o Shri P.L.Gogna,
R/o 144/81, W.E.A.,
Karol Bagh,
New Delhi-110005

.....Applicant

(By Advocate: None)

Versus

Union of India
through

1. Secretary,
Ministry of Information and
Broadcasting, Shastri Bhavan,
New Delhi -1.
2. Secretary,
Department of Personnel & Training
North Block,
New Delhi-1
3. Secretary,
Union Public Service Commission,
Dholpur House,
New Delhi.
4. Director General,
All India Radio,
Akashwani Bhavan,
Parliament Street,
New Delhi-1.

....Respondents

(By Advocate: None)

ORDER(Oral)

Hon'ble Shri K.Muthukumar, Member(A)

We find that this is a very old case. From time to time the matter has remained on Board since January 1996.

On the last two occasion i.e. 4-10-96 and 10-10-96 none appeared for the applicant. Today also none appears for the parties even on the second call. Therefore, it is presumed that the applicant is not interested in pursuing the matter. The OA is

~~dismissed in default and for non-prosecution.~~

(T.N.BHAT)
Member (J)

(K.MUTHUKUMAR)
Member (A)